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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.


PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 97/BB/2017	-	Report for settlement	Rule-4 of IBC.	BPS Building Protection Systems Pvt. Ltd. Vs Value Designbuild Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rohan Kothari 9845287182	PETITIONER	
2.	SHUBHANGI SETUR 9448027778	RESPONDENT	

ORDER

Counsel for Corporate Debtor is present. Corporate Debtor reported that he has received two Demand Drafts totalling Rs. 7,54,352/-. Both the Counsels requested the matter to be listed on 21.02.2018 to report final settlement. List it on 21.02.2018.


Member (T)


Member (J)